

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-106**  
New IA-2883/2020  
in  
IB-22(ND)/2018

**IN THE MATTER OF:**

Oriental Bank of Commerce

**Vs.**

M/s. Shekhar Resorts Ltd. & Ors.

**...FINANCIAL CREDITOR**

**....RESPONDENT**

**SECTION**

U/s 7 IBC Code 2016

**Order delivered on 24.08.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC : Mr. Abhishek Anand, Advocate for R.P.  
For the Respondent/CD :  
For the Intervener/RP :

**ORDER**

**I.A. 2883/2020 filed in IB-22/ND/2019 :-**

Matter called. There is no representation on behalf of the Applicant.

Therefore, the Application stands **dismissed** in default.

- S - d -

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- S - d -

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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